

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH**

**Review Application No. 59 of 2005 in
Original Application No. 28 of 2005**

Friday, this the 22nd day of May, 2009

Hon'ble Mr. Ashok S. Karamadi, Member (J)

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, Northern Railway Division, Lucknow.
3. Bridge Inspector, Bridge Department, Northern Railway, Faizabad Division, Lucknow.

Applicants in Review

By Advocate: Sri Prashant Mathur

Vs.

Umrai Devi Widow of Late Shri Shankar Lal R/o Village & Post Ghoari, Phaphamau, District Allahabad.

Respondent in Review

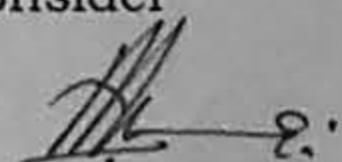
By Advocate: Sri S.R. Varma

O R D E R

By Ashok S. Karamadi, J.M.

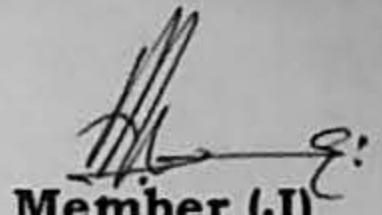
This review application is filed against the order dated 09.02.2005, by the said order respondents were directed to consider the claim of the applicant, if applicant files a representation, within a period of four months from the date of receipt of representation. Learned counsel for the applicants (in review) states that there is no order dated 15.06.1989, as mentioned in the Order dated 09.02.2005 and further the claim of respondent (in review) is not a genuine claim and, therefore, the order, passed by this Tribunal, requires for review of the same hence, this review application is filed along with application for condonation of delay in filing the review.

2. On perusal of the order passed on 09.02.2005, I do not find any justification in reviewing the order, having regard to the fact it is only a direction to the respondents (applicants in review) to consider



and dispose of the applicant's claim for pension/family pension in accordance with law by passing a reasoned and speaking order, therefore, apprehension of review applicants and the grounds taken in present review application are not sufficient in nature to review the order dated 09.02.2005, as there is no error apparent on the face of the records.

3. In view of aforesaid facts, I do not find any ground to review the order dated 09.02.2005, according Review Application stands rejected.


Member (J)

/M.M/